


IN THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE


Dated : 19.02.2025

It is hereby notified for information of the advocates concerned that the Decrees of the cases mentioned below have been drawn up and ready for signatures in the Decree Section. Therefore, the concerned Advocates are requested to put their signatures in respective Decrees during the office hours (10:00 AM to 04:45 PM) within a week from today. The Decree at item no. 1 had been previously notified in the Cause lists dated 21.08.2024 and 22.10.2024. The Decrees from item no. 2 to 3 had been previously notified in the Cause list dated 22.10.2024. If the concerned advocates do not sign the respective Decrees as aforementioned, the matter will be placed before the appropriate authority for sending the same to the respective Courts below without their signature.

1.	RSA 300/14	Sri Debabrata Choudhury -VS- Smti Mala Choudhury & Ors	Ms D Choudhury Mr AK Paul	[For R- 1 to 3]: Mr BD Deka Mr P Sundi [For R- 4,5,6,10 & 13]: Signed
2.	RSA 47/07	Md. Fakrul Islam Beg -vs- Abdul Gafur Barbhuiyan	Mr S Dasgupta Ms D Pathak	Mr KA Mazumdar Mr AK Sarkar Mr B Gogoi
3.	RSA 135/07	Union Bank of India & Ors -vs- Sri Manoj Kumar Baruah	Mr KK Bhatra Mr RK Bhatra Ms N Talukdar	Mr S Sarma
4.	RSA 214/13	Smti Mandira Das -vs- Sri Ajit Ghosh & Ors	Mr J Laskar Mr DFA Ahmed Mr A Dey Ms M Deb	Signed
5.	RSA 69/17	Smti. Biva Kakati & Ors -vs- Sri Ramesh Ch. Das & Ors	Mr C Sharma Mr DC Nath Mr SK Saharia Ms A Begum	Mrs R Choudhury Ms N Begum
6.	RSA 59/17	On the death of appellant No.1 Smti Roma Roy, her legal heirs Sri Janmajit Roy & Ors -vs- Smti Shipra Aditya & Ors	Mr PK Roy, Sr. Adv. Mr SK Chakraborty Mrs A Chakraborty Ms M Dutta	Mr D Majumdar, Sr. Adv. Mr S Biswas Ms J Kakoti
7.	RSA 132/18	Abdul Hanif Ahmed & Ors -vs- Md. Abdul Sahed & Ors	Mr AD Choudhury	[For R- 1 to 3(i) & 3 (ii)]: Mr HRA Choudhury, Sr. Adv. Mrs R Choudhury [For R- 6 to 8]: Mr TR Gogoi, GA, Assam


19-2-25

Admn. Officer (Judl.)
Civil (Second) Appeal Section
Gauhati High Court, Guwahati


19/02/25